

FOREIGN SHAREHOLDERS IN INDIAN COMPANIES

654. SHRI K. CHANDRASEKHARAN: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) the names of Indian Companies having foreign majority capital participation and which have chairman or Managing Directors from the group of foreign shareholders; and

(b) the names of Indian Companies having foreign minority capital participation, which have Chairmen or Managing Directors from the group of foreign shareholders?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) The information is being collected and it will be laid on the Table of the House.

STAFF RENDERED SURPLUS IN GENERAL ACCOUNTS BRANCH OF SOUTHERN RAILWAY

655. SHRI M. V. BHADRAM: Will the Minister of RAILWAYS be pleased to state:

(a) the number of posts clerks in the General Accounts Branch of the Southern Railway which have been rendered surplus due to the formation of the South Central Railway, simplification of provident fund accounts and rent rolls and computerisation of fuel accounts etc.;

(b) whether shadow posts were created in the said branch as was done in other branches of the accounts department in that Railway to ensure normal confirmation and promotion to the existing incumbents: and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) to (c) The information is being collected and will be laid on the Table of the House.

REORGANISATION OF HINDUSTAN STEEL LTD.

656. SHRI S. A. KHAJA MOHI-DEEN: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether there is any proposal under Government's consideration to introduce a comprehensive programme of re-organisation of Hindustan Steel Ltd.: and

(b) if so, the broad outlines of the programme?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K.

C. PANT): (a) and (b) The outlines of the Management Reorganisation of Hindustan Steel Limited are contained in the Statement of the Minister for Steel, Mines & Metals which was laid on the Table of the House on the 20th March, 1968.

COMPLAINTS AGAINST A STORE ISSUER AT DRONACHALAM STATION

657. SHRI M. V. BHADRAM:
SHRI C. ACHUTHA MENON:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a large number of complaints were recently received by Government against a store issuer under HTXR/DNC in connection with pilferage of railways goods from the Dronachalam station on the South Central Railway and if so, the number thereof;

(b) whether any enquiry has been made into the complaints; and

(c) if so, what are the findings thereof, and the action taken thereon?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a)

Yes. 9 complaints were received against a Clerk under Head Train Examiner, Dronachalam, and not against a Store Issuer.

(b) Yes.